

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) A cut of 50 per cent on supply of power to industrial consumers and commercial establishments and 25 per cent on domestic consumers was imposed from 11th December, 1965. No power cut has been imposed on agriculturists, and certain other essential industries and undertakings have also been exempted from this power cut.

(b) All industries, except Defence service establishments, printing presses engaged in printing daily newspapers, petrol pumps and petrol storage installations and ice and cold storage plants are affected by this cut.

(c) The power cut is likely to have resulted in some unemployment; the details are not readily available.

(d) The first unit (18 MW) of the Sholayar Project and two units (50 MW each) at the Sabarigiri Station are expected to be commissioned by March, 1966. This will ease the power shortage to a large extent. Besides, with a view to provide thermal backing to the hydro-electric capacity of the State, a scheme for establishing a thermal plant at Cochin is also under consideration.

Sea Erosion on West Coast

268. Shri Karni Singhji: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that American experts have given suggestions to defend against the evils of sea erosion which is threatening the west coast of India;

(b) if so, the details thereof; and

(c) the extent to which the recommendations will be implemented immediately?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) The two American experts whose services were obtained by the Government of India, have studied the problem of sea erosion in Kerala and

at Versova Beach in Maharashtra and have offered certain suggestions to tackle it.

(b) The important recommendations made by the experts are given in the statement laid on the Table of the House. [*Placed in Library.* See No. LT-5481/63].

(c) The Government of Kerala have initiated action for collection of necessary data as recommended by the Experts and for procurement of necessary equipment etc. Construction of groynes has been discontinued till complete studies of their effects on the down-drift sites are made. An experiment on beach nourishment has also been carried out.

The recommendations made by the American expert regarding Versova Beach erosion are being considered by the Government of Maharashtra.

Energisation of Quilandy-Korapuzha Line

269. Shri A. V. Raghavan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the energisation of the Quilandy-Korapuzha line in the Calicut district of Kerala has been delayed for want of approval from the Power and Telecommunication co-ordinating Committee at Jabbalpur;

(b) if so, the steps taken to expedite the sanction; and

(c) how long the matter has been pending with the committee?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):

(a) to (c). In July, 1963, the Kerala State Electricity Board approached the Power Telecommunications Co-ordinating Committee for the approval of the proposed QUILANDY-KORAPUZHA 11 kV line. Pending the approval of the Power Telecommunications Co-ordinating Committee, the Kerala State Electricity

Board took up its construction and completed the work. After obtaining further technical information, the Power Telecommunications Co-ordinating Committee accorded its provisional approval for the energisation of the line. The final approval of the Committee will be issued on receipt of some further technical data from the Kerala State Electricity Board.

Expenditure on Indo-Pakistan War

270. Shri Badshah Gupta: Will the Minister of Finance be pleased to state the total expenditure incurred by Government in the last Indo-Pakistan conflict?

The Minister of Finance (Shri Sachindra Chaudhuri): It is difficult to compute the total expenditure incurred by the Government in the last Indo-Pak conflict. Even if it were possible to do, it would not be in public interest to divulge it.

Housing Loans given by L.I.C.

271. Shri V. V. Thevar: Will the Minister of Finance be pleased to state:

(a) whether the Life Insurance Corporation of India gives loans to the policy holders and State Housing Boards;

(b) whether there is any difference in the rate of interest;

(c) if so, the difference with the reasons therefor; and

(d) whether there is any proposal to equalise the rate of interest to policy-holders to that given to the State Housing Boards?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The Life Insurance Corporation of India gives loans under the 'Own Your Home' Scheme to policy holders for construction or extension of houses and purchase of recently constructed houses. No loans are being given to State Housing Boards by the Corporation.

3435 (A1) LS.—3

(b) to (d). Do not arise.

पहाड़ी क्षेत्रों में सिंचाई के लिए पानी

273. श्री कृष्ण जन्म पञ्चमय :

श्री पुद्दवीर सिंह :

श्री बड़े :

श्री रामेश्वरानन्द :

क्या सिंचाई और विद्युत मंत्री यह बताएँ की कृपा करें कि :

(क) क्या देश के पहाड़ी क्षेत्रों में सिंचाई के लिये पानी उपलब्ध कराने के सम्बन्ध में सरकार ने कोई योजना बनाई है; और

(ख) यदि हाँ, तो इसका व्योरा क्या है और यह कब तक लागू की जायेगी ?

सिंचाई और विद्युत मंत्री (श्री फलकशीव ब्रह्मभद्र) : (क) और (ख). आद्य व कृषि मंत्रालय के पहाड़ी क्षेत्र सम्बन्धी कार्यकारी दल के सिंचाई उप-दल ने पहाड़ा इलाकों में सिंचाई के विकास के लिये प्रस्ताव बनाये हैं। इस उप दल की रिपोर्ट पर योजना आयोग के काम कर रहा पहाड़ा क्षेत्र विकास सम्बन्धी स्टीयरिंग कमेटी ने अभी विचार करना है।

आय-कर से बचने के लिए जाली फर्मों की स्थापना

274. श्री बड़े : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिसार के एक बर्काल ट्रांस कर का अपवचन करने के हेतु काल्पनिक नामों का प्रयोग करके फर्मों स्थापित करने के मामले का सरकार को पता चला है;

(ख) यदि हाँ, तो इस सम्बन्ध में सरकार क्या कार्यवाही कर रही है;

(ग) क्या यह भी सच है कि ऐसी फर्मों की जांच के सम्बन्ध में आय-कर विभाग के